IMPLEMENTATION OF PRASAD SCHEME IN ANDHRA PRADESH AND JHARKHAND

1255. SHRI KURUVA GORANTLA MADHAV:
SHRI SANJAY SETH:

Will the Minister of TOURISM be pleased to state:

(a) whether the Pilgrimage Rejuvenation and Spirituality Augmentation Drive (PRASAD) scheme of the Government has been implemented in Andhra Pradesh and Jharkhand;
(b) if so, the location-wise details thereof;
(c) whether the Government of Andhra Pradesh and Jharkhand has submitted any proposal under the PRASAD scheme;
(d) if so, the location-wise details along with the actions taken by the Government so far in this regard and the outcome thereof; and
(e) the reaction of the Government thereto?

ANSWER

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(SHRI PRAHLAD SINGH PATEL)

(a) to (e): Details of the projects approved for the states of Andhra Pradesh and Jharkhand under Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD) scheme is as follows:

A. Andhra Pradesh

(i) “Development of Amaravati Town, Guntur District as a Tourist Destination” sanctioned in 2015-16 at the cost of Rs.28.36 Crore. The amount of Rs. 22.69 Crore has been
released so far. The project is completely executed at present.

(ii) “Development of Srisailam Temple” sanctioned in 2017-18 at the cost of Rs.47.45 Crore. The amount of Rs.37.96 Crore has been released so far. The project is likely to be completed by end of Feb. 2020.

B. Jharkhand

(i) “Development of Baidyanathji Dham, Deoghar” sanctioned in 2018-19 at the cost of Rs.39.13 Crore. About 20% physical progress has been there in execution of the project at present.

This is to inform that Submission of projects under ‘PRASHAD’ Scheme is a continuous process. The projects under the scheme are identified for development in consultation with the State Government/ Union Territory Administrations and are sanctioned subject to availability of funds, submission of suitable Detailed Project Reports, adherence to scheme guidelines and utilization of funds released earlier.

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